

\*457. [The questioner (Shri B. N. Mandal) was absent. For answer, vide cols. 3003-5 infra.]

THE DEPUTY CHAIRMAN :  
Next question, Mr. Barbora.

SHRI A. P. JAIN : There are three parts to this question, one asks for just information whether he is the Chairman . . .

THE DEPUTY CHAIRMAN :  
Which question are you referring to?

SHRI A. P. JAIN : Question No. 458.

THE DEPUTY CHAIRMAN : But it has not been answered.

SHRI A. P. JAIN : An appeal is pending in the Supreme Court and the question . . .

THE DEPUTY CHAIRMAN : That we shall come to later. Let it be answered.

SHRI DEV KANTA BARUAH, CHAIRMAN,  
OIL INDIA LIMITED

458. SHRI G. BARBORA : †  
SHRI REWATI KANT  
SINHA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether he is aware of the fact that the Assam and Nagaland High Court has recently set aside the election to the Assam Legislative Assembly of Shri Dev Kanta Baruah, Chairman, Oil India Limited, on the ground of "corrupt practices" in the election ; and

(b) if so, whether Government propose to continue Shri Baruah as the Chairman of the Oil India Limited ?

THE MINISTER OF STATE IN MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURAMAIAH) :  
(a) Yes, Madam.

(b) A copy of the judgment is being obtained for study before any view in the matter referred to is taken.

†The question was actually asked on the floor of the House by Shri G. Barbora.

श्री जी० बरबोरा : जैसे श्री चन्ना रेड्डी आंध्र प्रदेश हाई कोर्ट की रूलिंग के बाद कैबिनेट से अलग हो गये थे उसी ढंग से जो आसाम हाई कोर्ट की रूलिंग श्री देवकान्त बरुआ पर हुई है उसको देखते हुये क्या सरकार यह जायज नहीं समझती है कि श्री देवकान्त बरुआ को उसकी चेयरमैनशिप से हट जाना चाहिये ।

SHRI A. P. JAIN : I know, the point . . .

(Shri K. Raghuramaiah rose to speak)

THE DEPUTY CHAIRMAN : No more.

MULTI-PURPOSE DAM ON RIVER BETWA

\*459. SHRI GANESHI LAL CHAUDHARY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that there is a proposal to build a multi-purpose dam on river Betwa near Rajghat in the Jhansi district of Uttar Pradesh ; and

(b) if so, what are the details thereof ;

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) and (b) No, Madam. There is no such proposal at present. Only some very preliminary investigations have been done on the possibility of construction of a dam near Rajghat, on Betwa River.

PEACE CORPS VOLUNTEERS FOR FAMILY PLANNING

\*460. SHRI Z. A. AHMED : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that during his visit to the U.S.A., last year the Minister of State for Health, Family Planning and Urban Development, Dr. S. Chandrasekhar, had accepted a proposal by the U.S. Government to send peace corps volunteers to India, to help in the family planning programme ;